

Sixteenth Loksabha

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Title: The Minister of State in the Ministry of Health and Family Welfare laid an explanatory statement showing reasons for immediate legislation by promulgation of the Indian Medical Council (Amendment) Ordinance, 2018.

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): Madam, I beg to lay on the Table an explanatory Statement (Hindi and English versions) showing reasons for immediate legislation by promulgation of the Indian Medical Council (Amendment) Ordinance, 2018 (No. 8 of 2018).

... (*Interruptions*)